

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI



C.P No.61/(MAH)/2011  
CA No. 85/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: Shri Madhukant S. Gupta  
V/s.  
M/s. Bombay Cranes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
4.	Adv. Khushboo Shanilb MDP & Partners.	Advocate for petitioner	
5.	Adv. Rishi George.	Advocate for Respondent.	

**ORDER**

**CA. No. 85/15 in CP No. 61/397-398/CLB/MB/MAH/2015**

1. The Learned Representatives of both the sides are present.
2. At the request of the parties, list this matter on 08.03.2017

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Dated : 03.02.2017.